

50/5/04

John Tyne

DB

A

Decided on 4/10/2001
OA 666/2001
(Gr. B, code 9(c))

Sh. A.D. Virani, Mumbai

Sh. K.P. Pande, Adv.

Vls.

M/o Communications & Arr.

Per Tribunal

Fixed for AH
with MP No.
806/2001 For
Condonation of
delay on 4/10/01

Plr
for Dy. Registrar

date ref.

Pharke
24/9/2001. os

6) 4/10/2001

Ld. counsel Shri K.P.
Pande is present for the
Applicant and is heard on the
O.A. He submits that he
would like to withdraw the O.A.
and file revised/better pleadings.

The O.A. is disposed of as
withdrawn with liberty to file
a fresh O.A. No costs.

Sign
(S.K. Jain)
m(j)

B.N. Bahadur
(B.N. Bahadur)
MCA)

Order/Judgement despatched
to Applicant & respondent (s)
on 22/10/01

Q